

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT:: KAILASHAHAR

Monthly Statement Pendency & Disposal Report for the month
of **February, 2019.**

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Unakoti Dist., Kailashahar	119	7	107	12	Nil	Nil	226	19
Addl. District & Sessions Judge, Unakoti Dist., Kailashahar	25	03	63	06	Nil	Nil	88	09
Civil Judge (Sr. Divn.)-cum-Assistant Sessions Judge, Unakoti Dist., Kailashahar	79	26	05	00	Nil	Nil	84	26
Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Unakoti Dist., Kailashahar.	58	03	314	143	221	182	593	328
Civil Judge(Jr. Div.)-cum-J.M. 1 st Class, Kailashahar, Unakoti Dist.	120	08	300	104	158	241	578	353
J.M. 1 st Class-cum-Civil Judge(Jr. Div.), Kailashahar, Unakoti Dist.(Court No. 1).	65	12	240	150	131	170	436	332
J.M. 1 st Class-cum-Civil Judge(Jr. Div.), Kailashahar, Unakoti Dist.(Court No. 2).	Vacant Court		Vacant Court		Vacant Court		Vacant Court	

No. 1379 /

Dated, Kailashahar
The 5th March, 2019

Forwarded to: System Officer of District & Sessions Judge Court, Unakoti District, Kailashahar for necessary compliance.


(P. K. Dutta)

District & Sessions Judge
Unakoti Judicial District, Kailashahar.